

DIVISION BENCH  
COURT - I

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/99(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>INDIAN BANK VS SAMIR KUMAR SARAWGI</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearances (via video conferencing/physically)**

Mr.Sidhartha Sharma,Adv. ] For the Financial Creditor  
Mr.Rishav Dutt, Adv. ]  
Mr.Mohit Sharma, Adv. ]  
Mr.Aman Kataruka, Adv. ]  
  
Mr. Shounak Chanda, Adv. ] For IRP

**O R D E R**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **14/08/2024**.

Satyajit Roy  
(Court Officer)